

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI**

ORDER

In pursuance to Order No. 46/DHC/Gaz./G-7/VI.E.2(a)/2023 dated 01-11-2023 of Hon'ble High Court of Delhi and as approved by the Ld. Principal District & Sessions Judge (HQ), Delhi, the contested Challans, which the person challaned has opted "To contest" on platform of Virtual Traffic Courts, pending adjudication before the Regular Courts of Ld. Metropolitan Magistrates, Central District are hereby withdrawn and assigned to the newly created Court of Ms. Richika Tyagi, Ld. MM, Digital Traffic Court, Central District, Tis Hazari Courts, Delhi for disposal in accordance with law with immediate effect.

Ms. Richika Tyagi, Ld. MM, Digital Traffic Court, Central District, Tis Hazari Courts, Delhi will also adjudicate and propose fine on Virtual Traffic Court Web Portal in respect of Traffic Challans allocated to her.

The transferor courts will send the challans/record/proceedings immediately to the transferee court with the instruction to the parties.

(Addl. Chief Metropolitan Magistrate-01)
For Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. ¹⁰⁵¹⁸⁻⁵⁴⁰.....CMM/Central/2023

Dated, Delhi the ... ^{02/11/23}.....

Copy forwarded for information & necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
04. The Principal Magistrate, Juvenile Justice Board-I,II& III Delhi/New Delhi
05. The Metropolitan Magistrates, Central District, THC, Delhi.
06. The Metropolitan Magistrates, Railway Court, Delhi.
07. The Commissioner of Police, Police Headquarters, New Delhi
08. The Director of Prosecution, Delhi.
09. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
10. The Care Taking Branch, Central District, Tis Hazari Courts, Delhi.
11. For uploading on Centralized Web-Site through LAYER
12. Reader to undersigned.
13. The Office file

(Addl. Chief Metropolitan Magistrate-01)
For Chief Metropolitan Magistrate
Central District, THC, Delhi.